

HIGH COURT OF JUDICATURE AT ALLAHABAD

MODIFICATION

DATED: ALLAHABAD: SEPTEMBER 04, 2012

No. 1838 /DR(S)/2012

In partial modification of Court's Notification No. 1779/DR(S)/2012 dated 14.08.2012 Sri **Indra Jeet Singh-I**, Additional Civil Judge, Junior Division, Pratapgarh posted as Civil Judge, Junior Division, Lalganj Ajhara (Pratapgarh) shall also be Judicial Magistrate, First Class U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) pursuant to Government Notification No. 1059/VII-Nyaya-2-2012-202(15)/76 dated 31.08.2012 read with G.O. No. 928/VII-Nyaya-2-2012-202(15)/76 dated 11.08.2012.

BY ORDER OF THE COURT,

sd/-
(ANANT KUMAR)
REGISTRAR GENERAL

No. 367/DR(S)/2012 Dated: Allahabad : September 04, 2012

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail)..
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Pratapgarh. (Information available on E-mail).

The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. The District Magistrate, Pratapgarh.
9. The Treasury Officer, Pratapgarh.
10. Mahalekhakar (Lekha Evam Hakdari-2/Audit-2), U.P., Allahabad.
11. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
12. The Registrar (Confidential), High Court, Allahabad.
13. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad
14. The Joint Registrar (Budget), High Court, Allahabad.
15. The Joint Registrar (Inspection), High Court, Allahabad.
16. The Joint Registrar (Misc.), High Court, Allahabad.
17. The Deputy Registrar (G.), High Court, Allahabad with the request to take necessary steps regarding Class-III & Class-IV employees..

18. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
19. The Section Officer (Admin.H) Section, High Court, Allahabad.
20. The Section Officer (Admin. C) Section, High Court, Allahabad
21. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
22. P.S. to Hon'ble Administrative Judge, Pratapgarh. (Information available on E-mail).

BY ORDER OF THE COURT.

sd/-

**(VIRENDRA KUMAR SRIVASTAVA)
DEPUTY REGISTRAR (SERVICES)**